

অসম



ৰাজপত্ৰ

The Assam Gazette
অসাধাৰণ
EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

নং 54 দিশপুৰ, শুক্ৰবাৰ, 6 মে, 1994, 16 বহাগ, 1916 (শক)
No. 54 Dispur, Friday, 6th May, 1994, 16th Vaisakha, 1916 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT: LEGISLATIVE
BRANCH

NOTIFICATION

The 6th May 1994

No.LGL.139/93/79.—The following Act of the Assam
Legislative Assembly which received the assent of the
Governor is hereby published for general information.

ASSAM ACT NO. XVII OF 1994

(Received the assent of the Governor on 5th May, 1994)

THE SALARY AND ALLOWANCES OF THE LEADER
OF OPPOSITION IN THE ASSAM LEGISLATIVE
ASSEMBLY (AMENDMENT) ACT, 1994.

AN
ACT

further to amend the Salary and Allowances of the Leader
of Opposition in the Assam Legislative Assembly Act, 1978.

Preamble. Whereas it is expedient further to amend the Assam Act.
Salary and Allowances of Leader of Opposition VI of 1978.
in the Assam Legislative Assembly Act, 1978, here-
inafter referred to as the principal Act, in the
manner hereinafter appearing ;

It is hereby enacted in the Forty-fifth year of
the Republic of India as follows :—

Short title
and Comm-
encement.

1. (1) This Act may be called the Salary and
Allowances of the Leader of Opposition in the
Assam Legislative Assembly (Amendment) Act, 1994.

(2) It shall be deemed to have come into
force on the first day of April 1994 and in respect
of Sitting Allowance on and from the ninth day
of March 1994.

Amendment
of section 3
of Assam Act
VI of 1978.

2. In the principal Act, in Section 3, for the
existing provision, the following shall be substituted,
namely :—

“Salary and
allowances
of the leader
of Opposi-
tion.

3. There shall be paid the Leader of the
Opposition, Assam Legislative Assembly :—

(i) Salary of three thousand rupees per
mensem ;

(ii) a Sumptuary Allowances of five thousand
rupees per mensem ;

(iii) a Daily Allowance of two hundred
rupees while on official tour and its halt
within the State of Assam ;

Provided that the Leader of the Opposition, Assam Legislative Assembly shall be entitled to draw double the amount of Daily Allowance entitled by the Leader of the Opposition within the State whenever the Leader of the Opposition performs the official duties outside the State of Assam and its halts ;

- (iv) a Sitting Allowance of one hundred and fifty rupees per day for the entire period of the Assembly Session computing two days before the commencement and two days after the termination of such Session :

Provided that the sitting allowance shall not be admissible if the Leaders of the Opposition, Assam Legislative Assembly performs the official tour within the State of Assam or outside the State of Assam and its halt during the period of the Assembly Session and such performance of official tour shall be intimated to the Secretary, Assam Legislative Assembly :

- (v) a Parliamentary Assistant Allowance of rupees two thousand per mensem ;

- (vi) two hundred litres of Petrol for Head Quarter use as fuel ; and

- (vii) a mileage allowance of two rupees and fifty paise per kilometre as propulsion cost for the use of his official car on official duty."

K. LASKAR,

Secretary to the Govt. of Assam,
Legislative Department.

GUWAHATI:—Printed & Published by the Dy. Director (P) Directorate of Ptg. and Sty. Assam Guwahati—21 (Ex-Gazette) No. 107—1005—400—6-5-1994.

No. LGL 199/91/79.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.